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CAT/1/12

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

~~NEW DELHI~~

~~NEW BOMBAY BENCH~~

CIRCUIT SITTINGS AT AURANGABAD.

O.A. No. 233/88 198
~~XXXX~~

DATE OF DECISION 29.6.1989

Shri Jagdish Rameshwar Sharma Petitioner

Advocate for the Petitioner(s)

Versus

General Manager-Telecom, Respondent
Bombay & Others.

Shri R.G.Deo Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. M.B.Mujumdar, Member(J),

The Hon'ble Mr. P.S.Chaudhuri, Member(A)

- 1. Whether Reporters of local papers may be allowed to see the Judgement? *Yes*
- 2. To be referred to the Reporter or not? *No*
- 3. Whether their Lordships wish to see the fair copy of the Judgement? *No*
- 4. Whether it needs to be circulated to other Benches of the Tribunal? *No*

(1)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
CIRCUIT SITTINGS AT AURANGABAD

Original Application No. 233/88

Shri Jagdish Rameshwar Sharma,
Supervisor (Operative),
S.D.O.T.,
Nanded.

.. Applicant

V/s.

1. General Manager-Telecom,
Maharashtra Circle,
Bombay.
2. Telecom District Engineer,
Aurangabad.
3. Telecom District Engineer,
Nanded.
4. Mhd. Ziyuddin,
Office of the DET,
Nanded.

.. Respondents.

Coram: Hon'ble Member(J), Shri M.B. Mujumdar,
Hon'ble Member(A), Shri P.S. Chaudhuri.

ORAL JUDGMENT:-

Dated: 29.6.1989

{PER: Shri M.B. Mujumdar, Member(A)}

The applicant is not present though he was duly served with a notice on 6.6.1989 of today's date. Mr. R.G. Deo, learned Additional Standing Counsel for respondents No. 1 to 3, who are the main respondents. Respondent No. 4 Mhd. Zayauddin is not present.

We have received a letter dated 13.6.1989 from the Telecom District Engineer, Aurangabad requesting for an adjournment as as Shri D.Y. Lovekar, Government Pleader, who will be representing the case on behalf of respondent No. 1 has gone abroad. A copy of this letter is also sent to the applicant. Still in

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our view the applicant should not have remained absent today simply because the respondents would be requesting for an adjournment. Hence we dismiss the application for default, with no order as to costs.



(P. S. Chaudhuri)
Member(A)



(M. B. Mujumdar)
Member(J)

M.P. No. 662/89
for restoration
fixed on 19.9.89.

854
30/8/89.